NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.P.(IB)No.13 /BB/2017	-	Admission	Rule-7 of I&B	24x7 Learning Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S. Ross & Appo a ali

Afflicant

ph: 9448521179.

ORDER

PCS for Petitioner Company is present, Heard PCS. This petition is filed under Section 10 of I & B Code, 2016. The Applicant is corporate debtor. The contention of the PCS for Petitioner Company is that, the Company committed default and that application is to initiate a corporate insolvency resolution process which deserves to issue notice to National Skill Development Corporation (NSDC) and other 2 larger creditors Liquid Eleaning Services PVIIII, Nation, 2013 of Pand Deloitte Haskins & Sells, Deloitte, Anchorage II, 100/2. Richmond Road, Bangalore-25. PCS is directed to issue Notices along with petition copies to them and further informed the date of next hearing to them. List it on 25/04/2017.

Member (J)

Member (T)